

(c) if not, the reasons behind each of the train accidents/derailments in the last six months, accident-wise; and

(d) whether any responsibility has been fixed by the Ministry and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) The number of consequential train accidents have decreased during the last six months of the current year *i.e.* from 01.06.2017 to 30.11.2017 to 35 as compared to 61 numbers during the corresponding period of last year. There has been about 42.6% decrease in accidents this year.

(b) In the last six months (from 01.06.2017 to 30.11.2017), there has been no consequential train accident attributed to sabotage.

(c) and (d) Details of accidents during the last six months of the current year are as under:—

Sl. No.	Category	Number of Accidents
1.	Derailments	26
2.	Collision	3
3.	Unmanned Level Crossings	5
4.	Manned Level Crossing	1

Each and every consequential train accident is inquired into either by the Commission of Railway Safety (CRS) under the Ministry of Civil Aviation or by the Departmental Inquiry Committee of Railway to ascertain the actual factor responsible for such accidents. Based on the findings as contained in accident inquiry reports and/or is currently available as *prima-facie* cause, out of the 35 train accidents, 24 accidents were caused due to failure of railway staff, 7 due to failure on the part of other than Railway staff, 03 due to Incidental factors and 01 accident occurred due to combination of factors. Out of these 24 accidents caused due to failure of Railway staff, disciplinary action has been initiated against 25 Railway employees. After finalization of the disciplinary proceedings, penalties as per the prescribed Railway Board norms shall be imposed against the staff found guilty.

Electrification of Railways

126. DR. SANJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government proposes to open railway lines to private players, if so, the details thereof;

(b) the total non-electrified lines in the country and expected budget required for 100 per cent electrification of railway network; and

(c) the profit and loss statement of Railways for the last five years and budget sanctioned, in percentage, towards electrification of Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Participation of private sector has been allowed in Construction and Maintenance of Railway lines under various models of Participative Policy such as Non Government Railway, Joint Venture, Built Operate and Transfer, Customer Funding and Annuity. In all these schemes, responsibility of trains operation and safety certification rest with Indian Railways.

(b) In order to achieve 100 per cent electrification of railway network by 2021-22, about 38,000 route kilometres of balance non-electrified lines to be commissioned on electric traction at an estimated cost of ₹ 32,591 crore.

(c) The profit and loss statement of the Railways for the last five years and the budget sanctioned, in percentage, towards electrification for the same period is given below:

Year	Profit (In ₹ crore)	Loss (In ₹ crore)	Budget sanctioned towards electrification in percentage terms
2012-13	8262.48	-	1.38
2013-14	3455.65	-	1.58
2014-15	7690.75	-	1.84
2015-16	9589.50	-	2.16
2016-17	4437.46	-	2.80

Stampede at railway foot overbridge in Mumbai

127. SHRI RAJKUMAR DHOOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that many people lost their lives and many were injured in a stampede on an old railway foot overbridge in Mumbai recently, if so the details thereof;

(b) the action Government has taken on the incident;

(c) whether any responsibility has been fixed for the incident; and

(d) if so, the details thereof and if not, the reasons therefor?